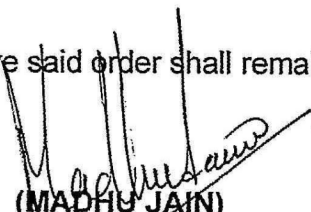


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT, ROHINI COURT COMPLEX, DELHI**

ORDER

In partial modification of order no. 17620-17680 F2(9)/Judl./Vac/North/2023 dated 29.05.2023, It is hereby ordered that Ms. Niharika Kumar Sharma, ACJ-cum-CCJ-cum-ARC shall perform her duty on 22.06.2023 instead of 26.06.2023 and Ms. Rajani Ranga SCJ-cum-RC shall perform her duty on 26.06.2023 instead of 22.06.2023 in the summer vacation 2023.

Rest of the directions contained in the above said order shall remain unchanged.

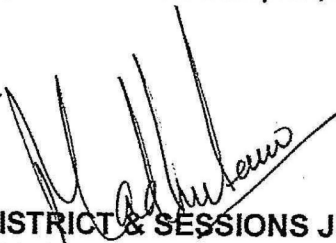

(MADHU JAIN)

**PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT ROHINI COURT COMPLEX DELHI**

19014-19049
No. _____ F2(9)/Judl./Vac/North/2023 Dated. 05/06/2023

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, (HQ) Delhi.
3. The Principal District & Sessions Judge, (North-West), District Rohini Court Complex, Delhi.
4. The Judicial Officers concerned.
5. The Officer In-Charge/Controlling officer, Pool Cars, Tis Hazari & Rohini Court Complex, Delhi.
6. The DDO Accounts Branch, North District, Rohini Court Complex, Delhi.
7. All AOJs/Branch In-Charge, North District, Rohini Court Complex, Delhi.
8. The Secretary Bar Association, Rohini Court Complex, Delhi.
9. Dealing Clerk, Facilitation Centre, Rohini Court Complex, Delhi.
10. The Website Committee, North District, Rohini Court Complex, Delhi.
11. The Website Committee, (Hindi & English), Tis Hazari Court Complex, Delhi.
12. AOJ/Branch In-Charge, Filling Section, Rohini Court Complex, Delhi.
13. Personal Office of the Ld. PD&SJ, North District, Rohini Court Complex, Delhi.
14. Reader to the undersigned.
15. Notice Board (through Care Taking Branch).
16. Branch In-Charge, R&I for uploading on Layers.


**PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT ROHINI COURT COMPLEX DELHI**